GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

RAJYA SABHA UNSTARRED QUESTION NO. 2068

ANSWERED ON 18/03/2025

SUPPORT FOR DOMESTIC PRODUCTION AND UTILISATION OF SOLAR POWER IN ODISHA

2068. DR. SASMIT PATRA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the steps taken by Government to increase domestic production and utilisation of solar power in the last five years;
- (b) the number of beneficiaries under such schemes, particularly in Odisha, during this period;
- (c) the details of companies supported under various schemes for increasing solar-based product production, State-wise;
- (d) the funds allocated and utilised under these schemes, particularly in Odisha, during the last five years; and
- (e) whether any initiatives have been considered to encourage young entrepreneurs i. e. between the age group of 18 to 35 years in the solar industry, and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) to (c) To increase the domestic production and utilisation of solar power, the Government has taken various steps during last five years. Details of these steps are given at **Annexure-I.**

The beneficiaries of the schemes/programmes implemented by Ministry of New and Renewable Energy (MNRE) during last five years included individuals, communities, public and private institutions, commercial and industrial sector and general public at large in the country including that of the state of Odisha. As per information provided by the Government of Odisha, during last five years there were more than 18400 beneficiaries under various renewable energy schemes implemented in the state of Odisha.

The schemes/programmes implemented by MNRE have helped in developing the supply chain of solar sector. Ministry in particular is implementing the Production Linked Incentive (PLI) Scheme for High Efficiency Solar PV Modules, for achieving domestic manufacturing capacity of Giga Watt scale in High Efficiency Solar PV modules, with an outlay of Rs. 24,000 crore. The manufacturers selected under PLI Scheme can set-up their manufacturing units anywhere in India. As per the information submitted by the manufacturers selected under PLI Scheme, the State-wise list of these manufacturing plants is given at **Annexure-II.**

(d) During the last five years i.e. 2019-20 to 2023-24, a total of Rs. 30045.54 crore have been allocated to MNRE, out of which Rs. 25676.63 crore were released under various schemes/programmes. During the same period a total amount of Rs 43.01 crore was released as central financial support under various MNRE schemes/programmes to the state of Odisha.

(e) The MNRE is implementing Human Resource Development programme that has provision for training manpower including young entrepreneurs in the solar industry. Under Suryamitra programme a total of 57372 persons were trained for Solar PV technology till December 2024.

In addition, National Institute for Entrepreneurship and Small Business Development is implementing a nine days Capacity Building Programmes for training among the budding and existing Solar Entrepreneurs under Pradhan Mantri Surya Ghar: Muft Bijili Yojna to enable them to become proficient solar PV installation entrepreneurs. A total of 7132 participants have completed the programme and 737 participants are being imparted training at pan India level.

Annexure-I referred to in reply of part (a) to (c) of the Rajya Sabha Unstarred Question No. 2068 to be answered on 18.03.2025 regarding "Support for domestic production and utilisation of solar power in Odisha"

Steps taken to increase the domestic production and utilisation of solar power during last five years, inter-alia, include the following: -

- Ministry of New & Renewable Energy (MNRE) has issued Bidding Trajectory for issuance of RE power procurement bids of 50 GW/annum by Renewable Energy Implementing Agencies (REIAs) [REIAs: Solar Energy Corporation of India Limited (SECI), NTPC Limited, NHPC Limited, SJVN Limited] from FY 2023-24 to FY 2027-28.
- Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route
- Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.
- To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act 2001 will attract penalties on non-compliance. RCO also includes specified quantum of consumption from Decentralized Renewable Energy sources.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) projects have been issued.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Off-grid and Decentralised Solar PV Applications Programme Ph-III, Atal Jyoti Yojana, PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA), National Green Hydrogen Mission, Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.
- Scheme for setting up of Solar Parks and Ultra Mega Solar Power projects is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.
- Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, has been notified on 06th June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating Hundred kW or more located in same electricity division of a distribution licensee.
- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.

Annexure-II referred to in reply of part (a) to (c) of the Rajya Sabha Unstarred Question No. 2068 to be answered on 18.03.2025 regarding "Support for domestic production and utilisation of solar power in Odisha"

Manufactures selected under Production Linked Incentive (PLI) Scheme for High Efficiency Solar PV Modules

Sl. No.	Name of Company/ SPV	Location of Manufacturing unit(s)
1	Shirdi Sai Electrical Limited/ Indosol Solar Private Limited	Andhra Pradesh
2	Reliance Industries Limited	Gujarat
3	Adani New Industries Limited	Gujarat
4	FS India Solar Ventures Private Limited	Tamil Nadu
5	Waaree Energies Limited/ Sangam Solar One Private Limited	Odisha
6	Avaada Electro Private Limited	Uttar Pradesh, Maharashtra
7	ReNew Photovoltaics Private Limited	Rajasthan, Gujarat
8	JSW Renewable Technologies Limited	Rajasthan
9	Grew Energy Private Limited	Rajasthan, Jammu & Kashmir
10	VSL Green Power Private Limited	Tamil Nadu
11	AMPIN Solar One Private Limited	Odisha
12	TP Solar Limited	Tamil Nadu